

<u>The Gauhati High Court, At Guwahati</u>

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

<u>NOTICE</u>

IT IS FOR INFORMATION TO THE CONCERNED LEARNED ADVOCATES THAT THEY ARE REQUESTED TO REMAIN PRESENT FOR HEARING OF THE MATTERS LISTED IN THE HEARING CAUSE LIST DATED **01-11-2021 TO 23-12-2021** BEFORE THE HONOURABLE **SPECIAL DIVISION BENCH**.

BY ORDER

Dated, Guwahati, the 22ND of November, 2021.